

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.334
27/ND/08

IN THE MATTER OF:

Sh. Vinod Gupta

Vs.

M/s. Standard Watch Co. Pvt. Ltd. & ors.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION
U/s 397/398

Order delivered on 17.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **13.01.2023.**


(Court Officer)
(Court III)